

HIGH COURT OF CHHATTISGARH, BILASPUR

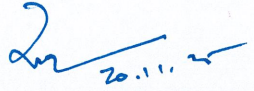
Cancellation of Tender Notice

Ref No. **22031** /CPC/2025

Bilaspur, dated **20** / **11** /2025

In exercise of the powers conferred under Clause (w) of the Terms and Conditions of the Tender, and as directed, it is hereby informed that due to certain technical reasons, the **Registry's Tender Notice No. 14451/CPC/2025 dated 28.07.2025**, published for the supply, testing, installation, and maintenance of **05 nos. of Display System LED TVs** for use in the High Court of Chhattisgarh, Bilaspur, and the Chhattisgarh State Judicial Academy, Bilaspur, stands **cancelled**.

The Earnest Money Deposit (EMD) submitted by the bidders shall be returned in accordance with the applicable rules.


(Rajnish Shrivastava)
Registrar General